

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4702
ANSWERED ON:25.04.2000
RECOVERY OF ARMS AND ARSENAL
MADHAVRAO SCINDIA;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of arms and arsenal recovered after the arms drop in Purulia district of West Bengal, is missing;
- (b) if so, the details thereof;
- (c) the results of the probe made about the missing arsenal; and
- (d) the reasons for failure of the Government to identify and apprehended the Indian collaborators in the matter of Purulia arms dropping?

Answer

MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a) & (b) The Central Bureau of Investigation, who have been entrusted with the investigation of the Purulia arms drop case, have intimated that most of the arms and ammunition, air dropped, have been recovered. Details of missing arms and ammunition are annexed.

(c) As per CBI, it appears that most of the missing arms have fallen into the hands of criminals. Efforts to recover the arms etc. are continuing in close concert with Police Forces of various States.

(d) CBI have intimated that their investigation disclosed involvement of six Indians, who were chargesheeted in the case. Only one of them was arrested and put to trial but he was acquitted while six foreigners were convicted. The remaining five Indians are absconding and they have been declared Proclaimed Offenders by the Court. The CBI has announced a cash reward of Rs. one lakh per person to anyone giving information leading to their arrest. Sincere attempts are being made to arrest these persons and bring them to justice.

DETAILS OF MISSING ARMS AND AMMUNITION

Sl.No.	Particulars	Arms missing
1.	AK 47 Rifle	50
2.	7.62mm (ammunition) for AK 47 rifle	3761
3.	9 mm Pistol	14
4.	9 mm Ammunition	2115
5.	Booster for Rocket Launcher	31
6.	7.62 X 54 ammunition for the Sniper Rifles	376
7.	Hand Grenade	35
8.	Anti Tank Grenade	22

